

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Original Application No. 255 of 1993

Allahabad this the 20th day of October, 2000

Hon'ble Mr.S.K.I. Naqvi, Member (J)

Prem Nath, Son of Shri Misri Lal, resident of
69-S, Chakia, Allahabad.

By Advocate Shri G.D. Mukherjee

Versus

1. The Union of India through the Chairman,
Railway Board, Railway Bhawan, New Delhi.
2. The Senior Divisional Accounts Officer,
Northern Railway, Allahabad.
3. The Assistant Chief Cashier, Northern Rail-
way, Allahabad.

By Advocate Shri S.D.P. Singh

O R D E R (Oral)

By Hon'ble Mr.S.K.I. Naqvi, Member (J)

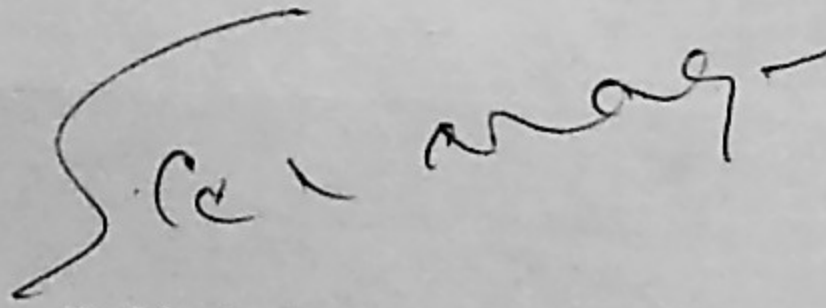
Shri Prem Nath has brought this O.A.
impugning the order dated 05.2.1993 through which
Shri R.K. Kapoor, Senior Cashier was spared to
take over charge of P.D.22 ^{from} ~~for~~ Shri Prem Nath and
Shri Prem Nath Senior Cashier, applicant, was to take
over the charge of PD-9 from S.N. Singh, who was
transferred to Tundla. This transfer order has
been impugned mainly on the ground for having been
passed against the practice and departmental guide-
lines in this regard.

See

2. The respondents have contested the case, filed the counter reply and pleaded to justify the impugned transfer order.

3. Heard, the arguments and perused the record.

4. It is a matter of 1993 i.e. 7 years back, which must have settled down by now and I do not find ^{it} a proper ^{Case} matter to pass any order to interfere the decision of departmental authorities, which has been impugned in this matter. The O.A. is dismissed accordingly. No order as to costs.


Judicial Member

/M.M./